

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 200/2014

In The Matter of:

M.C MEHTA ,,j,m

... Applicant

Versus

UNION OF INDIA& Ors.

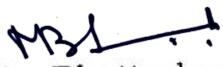
... Respondents

AFFIDAVIT ON BEHALF OF THE DISTRICT MAGISTRATE &EX-OFFICIO CHAIRMAN OF AND
DISTRICT GANGA PROTECTION COMMITTEE, NADIA DISTRICT.

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Filed by

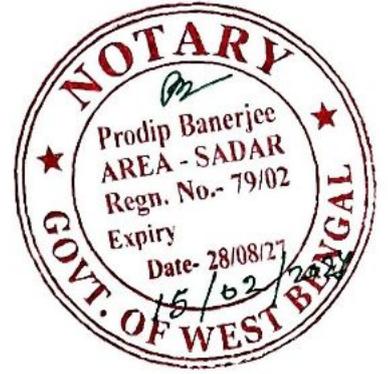

Madhumita Bhattacharjee

Advocate

For The State of West Bengal

Email: bhattacharjeemadhumita@gmail.com

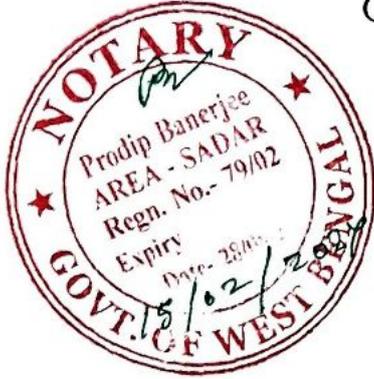
(M): 9811785211



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, KOLKATA

ORIGINAL APPLICATION NO. 200/2014



In The Matter of:

M.C. MEHTA

... Applicant

Versus

Union of India & Ors.

... Respondents

AFFIDAVIT ON BEHALF OF THE DISTRICT MAGISTRATE & EX-OFFICIO AND DISTRICT GANGA PROTECTION COMMITTEE, NADIA DISTRICT.

I, Sri S Arun Prasad., S/o. Sri P Sundaramurthy, aged about 37, working for gain as the District Magistrate, Nadia at P.O. Krishnagar & P.S. Kotwali, District Nadia, Pin-741101, do hereby solemnly affirm and submit as follows:-

1. That I have been communicated with a copy of the order in O.A. No. 200/2014 from the Learned Counsel for the State associated with the instant case.
2. That this affidavit is being filed in compliance to the Solemn Order dated 24.11.2023 passed by the Hon'ble Tribunal.

3. That in compliance of the order dated 25/09/2023 which was passed by the Hon'ble Tribunal and affidavit already have been prepared and also submitted the said affidavit before the authority concerned for filing of the same before Hon'ble Tribunal and this affidavit is to be filed in separate form in supplementary as per order of the Hon'ble Tribunal.

4. That the report specifying different heads & sub-heads in tabular form in pursuance of order dated 24-11-2023 of the Hon'ble NGT is annexed herewith marked as "R- 1".

5. That the report statements made in the above paragraphs true to my knowledge are belief of the record as available in the office of the deponent and the rest are humble submissions before the Hon'ble Tribunal.

6. That it is most respectfully prayed that this your Hon'ble Tribunal may kindly be pleased to pass necessary order / orders as is deemed fit for the ends of justice

Identified by me

Advocate
State of West Bengal



**District Magistrate
Nadia**

Deponent

I, the deponent above-named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

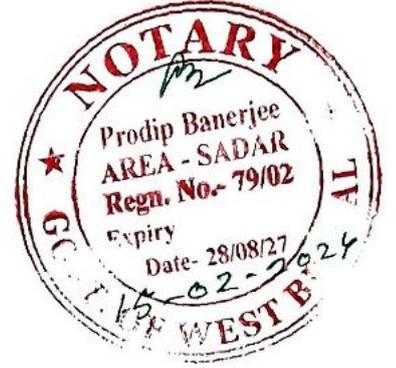
Verified at _____ on _____ day of _____ 2024.

Identified by me

Deponent


District Magistrate,
Nadia

Advocate
State of West Bengal



HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

O. A. NO. 200/2014

In The Matter of:

M.C. Mehta.

... APPLICANT

Sl. No. 2 Solemnly affirmed before me
This 15/15 day of Feb 2024 on
The identification of Advocate/clerk


Prodip Banerjee, NOTARY, Govt. of W.B
Judges' Court, Krishnagar, Nadia
15/2/24

VERSUS

Union of India & Ors.

... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE
RESPONDENT No. 04, DISTRICT
MAGISTRATE & COLLECTOR, NADIA
DISTRICT.

Ms. Madhumita Bhattacharjee,

Advocate

For The State of West Bengal

Report in connection with O.A. No. 200/2014(C.W.P. No. 3727/1985 L.A No. 340/2022) in between M.C Mehata- Vs – Union of India & Ors. order dated 06.12.2023 of the Hon'ble Tribunal, Principal Bench

Name of the District- Nadia

I. Sewage

- a) Per day generation of sewage in each city/town within the district:- 85.32 MLD
 b) Quantity of sewage treated per day, city/town wise:- 48.83MLD (5 STP Location)
 c) The number of sewage treatment plant existing and their capacity utilization and mode of disposal in each city/town:-

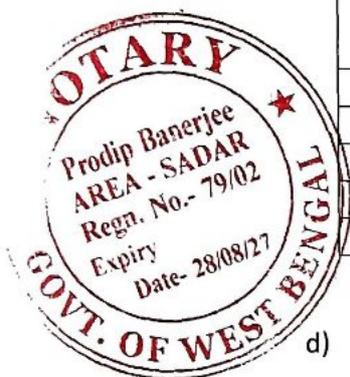
Sl. No	STP's Location	Capacity (MLD)	Percentage of Utilization
1	Nabadwip	19.5	61.54%
2	Gayespur	8.33	61.50%
3	Kalyani	21	93.29%
4	Santipur	0	
Total		48.83 MLD	

- d) Quantity of discharged treated sewage from each STP particularly from fecal coliform:- 48.83 MLD

Sl. No	STP's Location	Capacity (MLD)
1	Nabadwip	19.5
2	Gayespur	8.33
3	Kalyani	21
4	Santipur	0
Total		48.83 MLD

- e) Time bound plan to meet the gap ,if any, in generation and treatment of sewage: Report Enclosed with Annexure -"A"
 f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them:-Report Enclosed with Annexure-"A"
 g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml):- 2500 MPN/100ml

(Report Enclosed with Annexure- "A")



II. Municipal Solid waste disposal

- a) Per day generation of solid waste (Fresh & Legacy) in each city/town within the District:-

Sl. No	ULB	Solid Waste (Fresh & Legacy)
1	Chakdaha	19477
2	Gayeshpur	12488.477
3	Kalyani	60594
4	Krishnanagar	51952
5	Nabadwip	84027
6	Santipur	22180

- b) Quantity of Solid waste(Fresh & Legacy) treated per day, in each city/town of the District:-

Sl. No	ULB	Solid Waste (Fresh & Legacy)
1	Chakdaha	0
2	Gayeshpur	12465
3	Kalyani	55124.56
4	Krishnanagar	51072
5	Nabadwip	83977.6
6	Santipur	21873

The gap in treatment of Solid waste(Fresh & Legacy):-

Sl. No	ULB	Solid Waste (Fresh & Legacy)
1	Chakdaha	19477
2	Gayeshpur	23.477
3	Kalyani	5469.44
4	Krishnanagar	880
5	Nabadwip	49.4
6	Santipur	307

- d) Legacy waste and the time bound plan to treat legacy waste:-

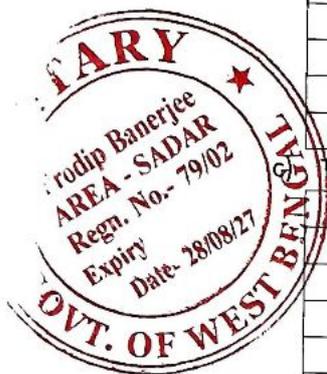
Sl. No	Estimated quantity of Legacy Waste(in MT)	Legacy waste processed
1	250300 MT	224368.91 MT

- e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste- Good Earth land filling, RDF being carried to integrated Cement Plant.

- f) Current status of dumping of solid waste with reference to location:-

Sl. No	ULB	No of Dump Sites
1	Gayeshpur	2
2	Kalyani	2
3	Krishnanagar	1
4	Nabadwip	1
5	Santipur	1
6	Chakdaha	1

(Report Enclosed with Annexure- "B")



III. Construction and Demolition waste

- a) Total per day generation of C & D Waste within the District:- 37.16 TPD
- b) The details of plant established for the treatment of C & D waste including the existing capacity and capacity utilization:- Nil

(Report Enclosed with Annexure- "C")

IV. Industrial Effluent discharge

- a) Number of industrial unit discharging their effluent treated/ untreated in river Ganga and its tributaries and details of defaulting industrial units:- 4 units
- b) Total daily generation of such industrial waste within the District:- 2625 KL
- c) The manner of treatment of the industrial waste to generated:- Effluent Treatment Plant
- d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet:- Report enclosed with Annexure-"D"
- e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District:- 40.18 ML

(Report Enclosed with Annexure- "D")

V. Regulation of Flood Plain Zone:

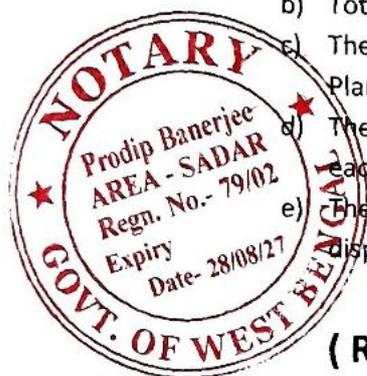
- a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain in the District:- NO
- b) The details of District discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District:- N.A.

(Report Enclosed with Annexure- "E")

VI. Bio medical waste:

- a) The per day total generation of bio medical waste in the District:- 1632.93 kg/day
- b) The manner of its treatment and disposal:- 1. Incineration- 1397.68kg/day and
2. Autoclaving- 235.25 kg/ day

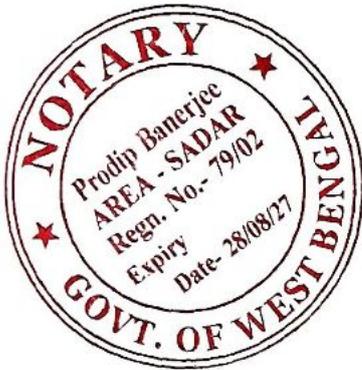
(Report Enclosed with Annexure- "F")

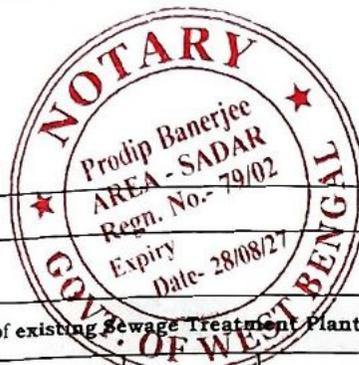


VII. Mining:

- a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of state and "Enforcement monitoring Guidelines for sand mining " (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016:- No case registered.

(Report Enclosed with Annexure- "G")





I. Sewage

Name of the District: Nadia

SL No	Name of Town	Sewage Generation per day (in MLD) *	Quantity of Sewage treated per day (in MLD)	Status of existing Sewage Treatment Plant (STP)				Quality of discharged treated sewage particularly for Faecal Coliform	Time bound plan to meet up the gap	Details of Hotels, Dharmashala, Ashram operating without proper consent and discharging untreated effluent	Water Quality in terms of Faecal Coliform (MPN/100 ml)
				Number of STP	Built up Capacity in MLD	Capacity Utilization in(%) **	Mode of disposal in each town				
		[a]	[b]	[c]				[d]	[e]	[f]	[g]
1	Kalyani	14.14	19.59	2	21.00	93.29%	A) Treated Water is being re-used for different purposes as per guideline B) Balance treated water is being discharged in surface water body	a) Newly constructed STPs are compliant with the standard set by Hon'ble NGT in its order dated 30-04-2019 b) Old STPs are compliant with the standard set by MoEFF&CC in its notification dated 13-10-2017 c) State is planning for setting up of STPs, FSTPs for the projected population in the year 2027 funding from NMCG, AMRUT and State fund for mitigating gap in phased manner.	a) 29 MLD capacity STP at (Krishnanagar & Chakdah) are under tendering process b) 13.50 MLD capacity STP at (Santipur) is under DPR Preparation stage	Water Quality report including Faecal Coliform for the month of October 2023, November 2023 and December 2023 are collectively enclosed in Annexure-1 The reports have been received from WBPCB	
2	Nabadwip	14.21	10.77	2	19.50	61.54%					
3	Gayeshpur	7.02	2.95	1	8.33	61.50%					
4	Krishanagar	18.81	-	-	-	-					
5	Chakdah	11.76	-	-	-	-					
6	Santipur	19.38	-	-	-	-					
Total		85.32		5	48.83						

* Based on estimated population in Urban Areas as of 2022 taking 2011 Census as base.

* * Utilization capacity is worked out on the basis of as on date design flow of each STP.



Annexure - A

পৌর সদস্য পর্ষদের কার্যালয়
নবদ্বীপ পৌরসভা, পোঃ-নবদ্বীপ, জেলা - নদীয়া
OFFICE OF THE BOARD OF COUNCILLORS
NABADWIP MUNICIPALITY

Memo no-546/Chairman/NM/2024

Dated-15.02.2024

From: The Executive Officer, Nabadwip Municipality, Nabadwip, Nadia

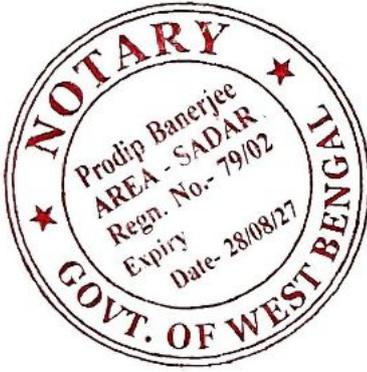
To : The District Magistrate, Nadia
Krishnagar, NadiaSub : Submission of information as sought for vide point no I(f) regarding
Sewage.

Sir,

This is to inform you that , so far my knowledge goes ,all the hotels,Dharmasala and Ashram
have proper sanitation system .

Thanking You,

Yours faithfully,

Executive Officer
Nabadwip MunicipalityExecutive Officer
Nabadwip Municipality

2589-8579
Fax (033) & phone: 2589-9614
2589-9615



OFFICE OF THE
BOARD OF COUNCILLORS
GAYESHPUR MUNICIPALITY
P.O.KATAGANJ, NADIA

Memo no: GM/GL/ 428 /2024

Date: 15/02/2024

To
The DPO, Nadia,
Krishnagar, Nadia

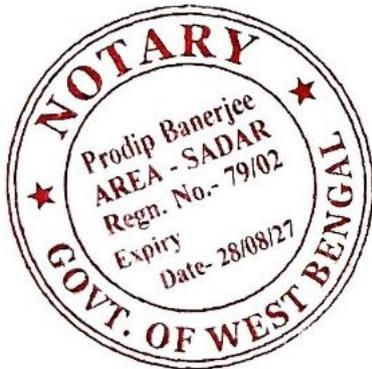
Sir.

With reference to the above, this is to inform you that only one hotel namely "ARYANS" is within this municipal jurisdiction and no "DHARMASHALA" is existing within this municipal jurisdiction.

Yours truly

Prodip Banerjee
Chairman

Gayeshpur Municipality
Gayeshpur Municipality
Kataganj, Nadia.



32039

P-12

Annexure - A



T.D No.-03473/Phone No.-
242023/243647

Email-ID-chakdahamunicipality@ymail.com

Website: www.chakdahamunicipality.in

OFFICE OF THE BOARD OF COUNCILLORS
CHAKDAHA MUNICIPALITY
PO- Chakdaha, Dist:- Nadia , West Bengal

Memo No. 485 / CM/2023-24

Dated 15.02.2024

From : B.K. Roy
Executive Officer
Chakdaha Municipality
Chakdaha, Nadia

To: Shri Ajoy Kumar Samanta,
W.B.C.S. (Exe.)
OCMA, Nadia

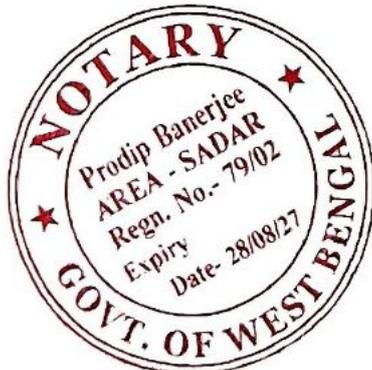
Sub: Report regarding number(s) of Hotels/ Dharmashala(s) unauthorized
/without permission under the jurisdiction of Chakdaha Municipality

Sir,

I am to furnish below the number(s) of unauthorized Hotels / Dharmashalas exist under the jurisdiction of Chakdaha Municipality, as requested:

Unauthorised / without permission	Number(s) of Hotels	NIL
	Number(s) of Dharmashala	NIL

For kind information & necessary action.



Yours faithfully,

[Signature]
15/02/24

Executive Officer
Chakdaha Municipality

Executive Officer
Chakdaha Municipality
Chakdaha, Nadia



Phone :-03472 252926

KRISHNANAGAR MUNICIPALITY
R.N.TAGORE ROAD, KRISHNANAGAR ,NADIA.

e mail ID: chairmankm@gmail.com

p-13
An32040



Memo.no. 6133/27-1/2024

Dated 15.02.2024

From : The Executive Officer,
Krishnanagar Municipality.

To : The District Magistrate, Nadia
Collectorate Building,
Krishnanagar, Nadia.

Sub : Report I.C. W O.A. No. 200/2014 (C.W.P. No. 3727/1985 L.A. No. 340/2022)

in between M.C. Mehata

-Vs-

Union of India & Ors.

Sir,

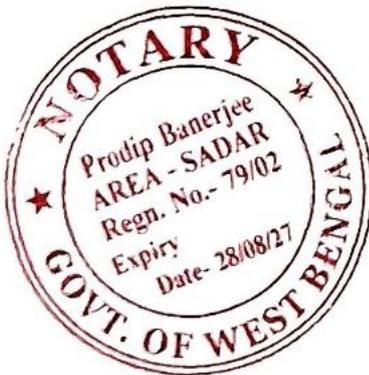
Regarding the point No. 1(f), the details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them the report may kindly be treated as Nil.

This is for favour of your kind information and taking necessary action.

Yours faithfully

Executive Officer

Krishnanagar Municipality.





Office of the Kalyani Municipality

PH : (033) 2582 8455, 9569, 9570, FAX: -8630

e-mail : info@kalyanimunicipality.org

City Centre Complex : Kalyani : Nadia : West Bengal : PIN-741235

Memo.No.: 1/ Hotels/KM

Date: 13/02/2024

From : Sri Dibyendu Shekhar Das, WBCS (Exe.)
Executive Officer,
Kalyani Municipality.

To : The District Magistrate,
Nadia.

Sub: Report regarding Details of Hotels, Dharmashala, etc.

Sir,

With due respect this is to state that reply from Kalyani Municipality regarding point No. e) and f) are as follows.

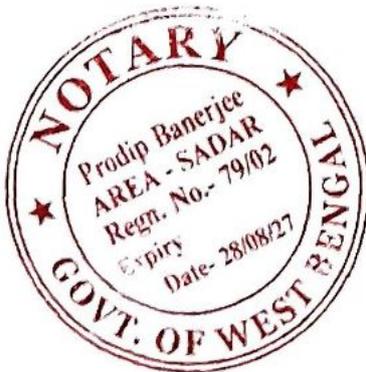
e) DPR preparation for Augmentation of STP, laying of sewerage line, construction of sewerage pit is under process under the supervision of KMDA.

f) There is no unauthorised Hotels, Dharmashala or Ashram under Kalyani Municipality. Therefore, issue of discharge from such institutions does not arise.

This is for your kind information and taking necessary action.

Yours sincerely,

Executive Officer
Kalyani Municipality



OFFICE OF THE BOARD OF COUNCILLORS OF SANTIPUR MUNICIPALITY

(Estd. - 1853)

P.O. - Santipur, Dist. - Nadia, Pin. - 741404

Subrata Ghosh

Chairman
Santipur Municipality



Office Chamber : 277-170

S.T.D. 03472

Phone : Office - 278029

Mobile : 9932916247 / 9153747647

e-mail : santipurmunicipality@gmail.com

Ref. No. 01/12/2MS (B0)

Date : 15 FEB 2024

To
The District Magistrate,
Nadia

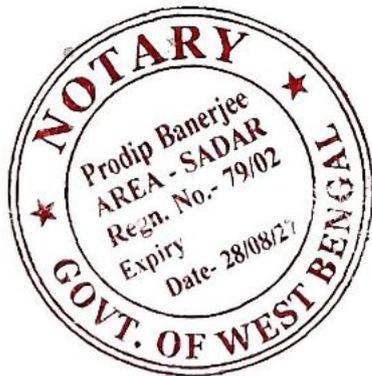
Sub : Regarding releases of sewage In the Ganga river.

Sir,

With due respect, this is to inform you that within the area of Shantipur Municipality, there are 6(six) residential hotels and 2 (two) dharmshalas running after obtaining legal permission from this Municipality and any quantity of sewage produced in the hotels and dhamshalas are not released in the Ganga..

Yours faithfully,

Chairman
Shantipur Municipality





Government of West Bengal
Office of the Block Development Officer
Kalyani, Nadia.
Email: bdoklyn@gmail.com

Memo no:101/Kly

Date:14.02.2024

To
The District Magistrate
Nadia

Sub: Report regarding details of Hotels, Dharmashala etc.

Sir,

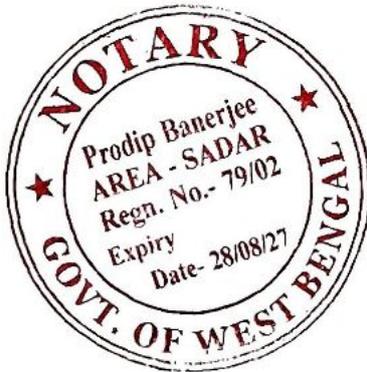
With due respect, the undersigned is submitting hereinunder the report regarding point no.(f).

(f) There is no unauthorized hotel, Dharamshala or Ashram under the jurisdiction of Kalyani Dev. Block. Therefore, the issue of discharge from such institutions does not arise.

This is for favour of your kind information and necessary action.

Yours' faithfully,

Block Development Officer
Kalyani, Development Block





32044-17
Annexure - A

Government of West Bengal
OFFICE OF THE BLOCK DEVELOPMENT OFFICER, NAKASHIPARA

সমষ্টি উন্নয়ন আধিকারিকের কার্যালয়, নাকশীপাড়া, বেথুয়াডহরী, নর্দীয়া
P.O.: Bethuadahari, Dist.: Nadia, Pin: 741126, West Bengal
Mobile : 9635520306 # e-mail : bdonakashipara@gmail.com

Memo No.: 23

Date: 14/02/2024

To,
The District Magistrate, Nadia

Sub: Report in connection with O.A. NO. 200/2014(C.W.P NO.3727/1985 L.A. NO. 340/2022) in between M.C. Meheta Vs Union of India & Others-Order date 06/12/2023 of the honorable tribunal, Principal Bench.

Sir,

With reference to the above point wise report, as asked for is furnished below-

1(e): GWM Soak Pit Leach Pit units are being constructed in every villages / para / hamlets in the Gram Panchayat areas under Nakashipara Block for effective handling and treatment of sewage by 2024.

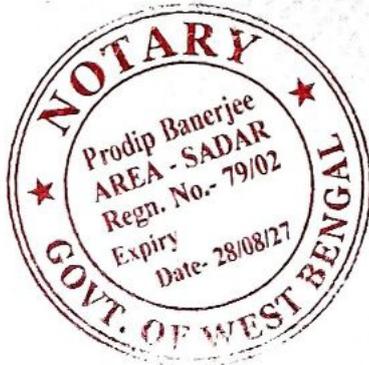
1(f): Nil

This is for your kind perusal

Thanking you

Yours faithfully

Block Development Officer
Nakashipara Dev. Block
Bethuadahari, Nadia





Annexure - A

Government of West Bengal
OFFICE OF THE BLOCK DEVELOPMENT OFFICER, KRISHNAGAR-I

সমাষ্ট উন্নয়ন আধিকারিকের কার্য, কৃষ্ণনগর-১, কৃষ্ণনগর, নদীয়া
P.O.: Krishnagar, Dist.: Nadia, Pin: 741101, West Bengal
e-mail : bdo.krishnagar1@gmail.com

Memo No.: 68/Dated. ...15/02/2024...

To,

The Additional District Magistrate, ZP
Nadia Zilla Parishad, Krishnagar, Nadia.

Sub: Details of Hotels, Dharamshala and Ashram--- regarding .

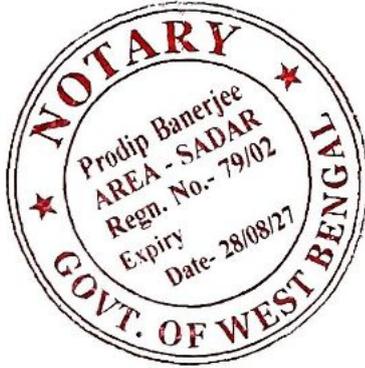
Sir,

With reference to the subject cited above, there are NO Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent at Bhaluka Gram Panchayet under Krishnagar - I Dev. Block, Nadia.

This is for favour of your kind information and perusal.

Yours faithfully,

[Signature]
15/02/2024
Block Development Officer
Krishnagar-I Development Block, Nadia



P-19
Amex 32046

Government of West Bengal
Office of the Block Development Officer
Kaliganj Development Block, Nadia.

Memo No:- 670 / Klj

Date: 15/02/24

To
The District Magistrate, Nadia.

Sub:- Report regarding details of Hotels, Dharmashala etc

Sir,

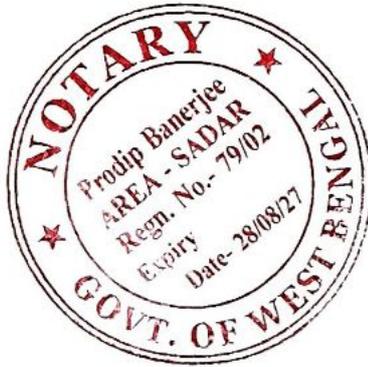
With due respect, the undersigned is submitting the report regarding point no. (f) :-

(f) There is no unauthorized hotel, dharmashala or ashram under the jurisdiction of Kaliganj Development Block. Therefore, the issue of discharge from such institutions does not arise.

This is for favour of your kind information and perusal.

Yours faithfully,

✓ M 15/02/24
Block Development Officer
Kaliganj Development Block, Nadia.

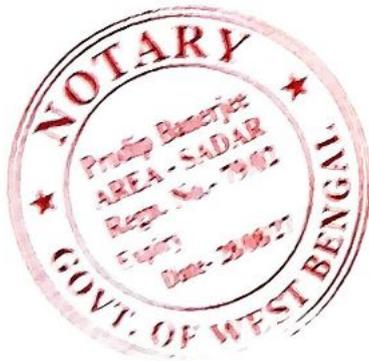


Report i.c.w. O.A No. 200/2014 (C.W.P No. 3727/1985 L.A 340/2022 in Between M.C.
Mehata-Vs-Union of India & Ors regarding
Nabadwip Development Block

15.02.2024

Sl No	Name of GP	Hotel/Ashram/Dharmasala- Discharge any effluent in river/dumping any garbage inproper place	Any Action taken by GP	Remarks
1	Babalri	No	Nil	
2	Charmajdia Charbrahmanagar	No	Nil	
3	Fakirdanga Gholapara	No	Nil	
4	Mahisura	No	Nil	
5	Majdia Pansila	No	Nil	
6	Mayapur Bamanpukur I	No	Nil	
7	Mayapur Bamanpukur II	No	Nil	
8	Swarupganj	No	Nil	

15/02/2024
Block Development Officer
Nabadwip Development Block

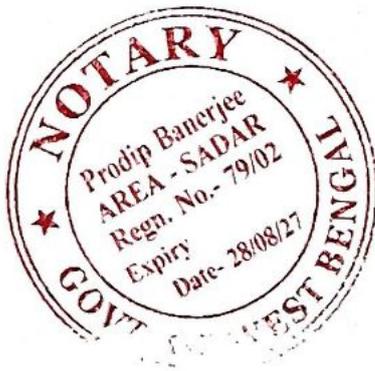


Report in connection with O.A. No. 200/2014(C.W.P. No. 3727/1985 L.A No. 340/2022) in between M.C Mehata- Vs- Union of India & Ors. order dated 06.12.2023 of the Hon'ble Tribunal, Principal Bench

Name of the Block: Ranaghat-I

I. Sewage

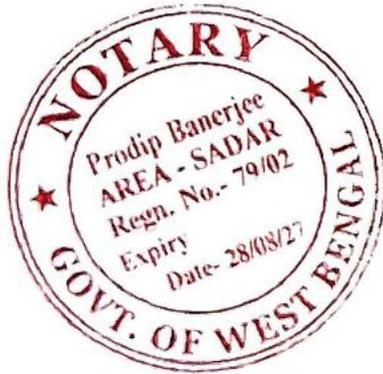
- a) Per day generation of sewage in each G.P.: - Nil
- b) Quantity of sewage treated per day, G.P. wise:- Nil
- c) The number of sewage treatment plant existing and their capacity utilization and mode of disposal in each G.P.: - Nil
- d) Quantity of the discharge treated sewage from each STP particularly from fecal coliform:-NA
- e) Time bound plan to meet the gap, if any, in generation and treatment of sewage:- NA
- f) Details of Hotels, Dharmashala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them:- NA
- g) Water quality in river and its tributaries in abutting districts/ towns in terms of fecal coliform (MPN/ 100ml):- NA



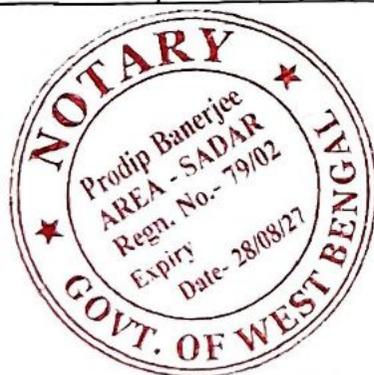
Mandh. 15.02.24.
Executive Officer
Ranaghat-I Panchayat Samiti
Habibpur, Nadia

Legacy Waste Processing Status of Ganga Towns (Nadia District)

SL. No.	District	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (in MT)	Status/ Time of completion	Legacy Waste Processed	Acre reclaimed	Manner of Utilisation of treated waste
19	NADIA	Gayeshpur	2	5.00	12465.00	Completed	12465	5	Good Earth for land filling; RDF being carried to Integrated Cement plant
20	NADIA	Kalyani	2	14.00	60543.00	Completed	55121.91	14	
21	NADIA	Krishnanagar	1	8.00	51802	Completed	50942	8	
22	NADIA	Nabadwip	1	12.35	83967	Completed	83967	12.35	
23	NADIA	Santipur	1	4.55	22097	Completed	21873	4.55	
24	NADIA	Chakdah	1	5.00	19426	Started/ September, 2024			
TOTAL			8	48.8978	250300		224368.91	43.9	



Fresh Waste Processing Status of Ganga Towns Nadia District)											
Sl. No.	District	ULB	Ward	Per day Total Fresh Waste Generation (TPD)	Segregation in no of wards	Per day quantity of Total Waste being collected in Segregated Manner (TPD)	Collection and Transportation Total In TPD	Waste Processing in TPD TOTAL	Processing gap	Tender Status	Dumping of daily solid waste at location
19	NADIA	Chakdah	21	51	0	0.00	51	0	51	Standalone Tender to be floated	Earlier Legacy waste sites
20	NADIA	Gayeshpur	18	23.477	18	16.50	19.477	0	23.477	Standalone Tender to be floated	Earlier Legacy waste sites
21	NADIA	Kalyani	21	51	18	26.22	51	2.65	48.35	Standalone Tender to be floated	Earlier Legacy waste sites
22	NADIA	Krishnanagar	25	150	25	107.06	130	130	20	Already Existing	Earlier Legacy waste sites
23	NADIA	Nabadwip	24	60	24	60.00	60	10.6	49.4	Standalone Tender to be floated	Earlier Legacy waste sites
24	NADIA	Santipur	24	83	12	31.09	83		83	LoA cum Work Order Issued	Earlier Legacy waste sites
TOTAL			133	418.477	97	240.8689	394.477	143.25	275.227		



Annexure - 'c'

Construction and Demolition waste of Ganga Towns					
Sl. No.	District	Name of Ganga Town	Total per day generation of C & D Waste within the District (TPD)	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization	Remarks, if any
19	Nadia	Chakdah	4.86	0	
20	Nadia	Gayeshpur	3.25	0	
21	Nadia	Kalyani	5.15	0	
22	Nadia	Krishnanagar	8.5	0	
23	Nadia	Nabadwip	6.75	0	
24	Nadia	Santipur	8.65	0	
Total:			37.16		





LIFE
Lifestyle for
Environment

WEST BENGAL POLLUTION CONTROL BOARD **32052**
(Department of Environment, Government of West Bengal)

Barrackpore Regional Office
Panpur More, Kalyani Expressway, P.O. - Narayanpur, Kankinara,
Dist. - 24 Parganas (North), PIN - 743126
☎ - 2580-0573, 2502-1188 / 1189

Memo no. 43- 204 (WPB) BR) N) 23

Date : 25.01.2024

Annexure - D

To
Additional District Magistrate (Gen), Nadia
Office of the District Magistrate, Nadia
P.O. & P.S.- Krishnanagar, Dist.- Nadia

Sub. : Report of industrial effluent discharge and bio-medical waste.

Ref. : Your letter Memo no.66/HS, dated : 24.01.2024.

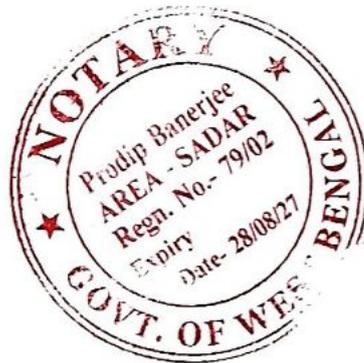
Sir,

As advised by competent authority the details of effluent and solid waste generated from GPI units in the municipal areas along with bio-medical waste generated in the district, is enclosed.

Yours faithfully,

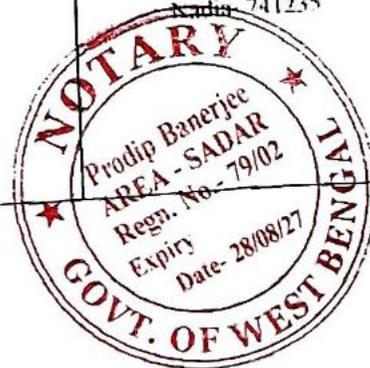
R. Saha 25/01/24
Environmental Engineer & In-Charge
Barrackpore Regional Office

Enclose : As stated.



Industrial Effluent discharge

Sl No.	Name of Municipality	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.	Total daily generation of such industrial waste within the District	The manner of treatment of the industrial waste so generated.	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet	The per day generation of industrial solid waste and manner of its treatment and disposal in the District
1	Chakdaha Municipality	No. of units- 1 Name and address of unit- M/s. Supreme Paper Mills Ltd., Vill- Raninagar, P.O. & P.S.- Chakdaha, Nadia- 741222	1230 KL	Effluent Treatment Plant	BOD - Not Done COD - 23.00 O&G - <5.00 pH(Unit) - 7.79 TDS - 860.00 TSS - 18.00	4.17 MT. Used for landfilling.
2	Kalyani Municipality	No. of units- 2 Name and address of units- 1) M/s. United Breweries Ltd., D18, Vital Mallya Road, P.O. & P.S.- Kalyani, Nadia- 741235 2) Fresenius Kabi Oncology Limited, D-35, Industrial Area, Kalyani, P.O. & P.S.- Kalyani, Nadia- 741235	950 KL - 220 KL = 1170 KL. (Total)	Effluent Treatment Plant	BOD - Not Done COD - 22 O&G - <5.0 pH - 8.37 TSS - 18.00 Arsenic - BDI BOD - Not Done Cromium(6+) - BDI COD - 10.87 Lead - 0.01 Mercury - BDI O&G - BDI Phenols - BDI Phosphate-P - 0.15 pH - 8.21 TSS - 10.00	35.67 MT - 0 = 35.67 MT (Total). Sold or used for landfilling



3	Gayeshpur Municipality	No. of units- 1 Name and address of unit- M/s. AB Mauri India Pvt Ltd., Chandamani More, P.O.- Gayeshpur. P.S.- Kalyani. Nadia- 741234	225 KL (However the entire wastewater is recycled and the unit adopted Zero Liquid Discharge)	Effluent Treatment Plant	Zero Liquid Discharge	0.34 MT. Used for landfilling.
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R. Saha
 Environmental Engg.
 Barrackpore Regional
 W.B. Pollution Centre





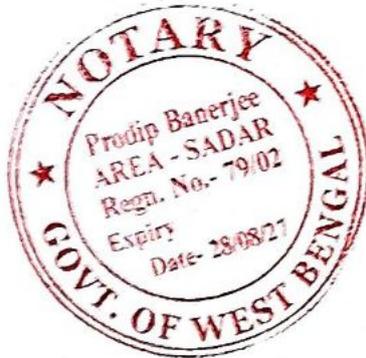
Annexure - "E"

Government of West Bengal
Irrigation & Waterways Directorate
Office of the Executive Engineer
Nadia Irrigation Division
Jalangi Bhaswati, College Street Krishnagar, Nadia - 741101
Phone No. 03472 - 252431, email : enadid@rediffmail.com

To
The District Magistrate Nadia
Krishnagar.

V. Regulation of Flood Plain Zone:

f)	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.	NO.
g)	The details of direct discharge of pollutants by the encroachers by the said of the river Ganga and its tributaries in the District.	N.A.



[Signature]
22/01/24
Executive Engineer
Nadia Irrigation Division

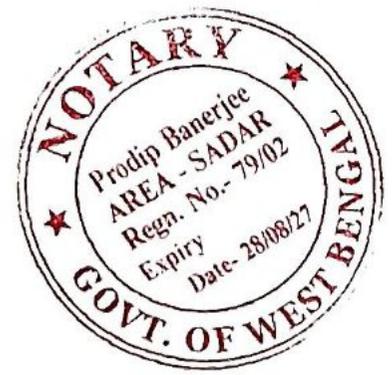
Bio medical Waste

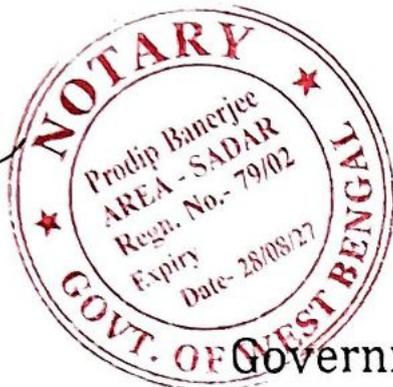
P-29

Annexure - "F"
32056

Sl. No.	Name of Municipality	The per day total generation of bio medical waste in the District	The manner of its treatment and disposal
1	All Municipalities in Nadia cumulatively	1632.93 Kg/day	1) Incineration- 1397.68 Kg/day and 2) Autoclaving- 235.25 Kg/day

R Saha
Environmental Engin
Barrackpore Regional
W.B. Pollution Central





Annexure - "G"

Government of West Bengal
Office of the District Land & Land Reforms Officer, Nadia
Administrative Building 1st Floor, Krishnagar, Nadia, Pin-741101
admlrnadia@gmail.com

Memo No: 575 /VI-31(127)/MM/24

Dated, Krishnagar, the 29 / 01 /2024

From: The Additional District Magistrate and District Land & Land Reforms Officer, Nadia.

To: The Additional District Magistrate(General), Nadia.

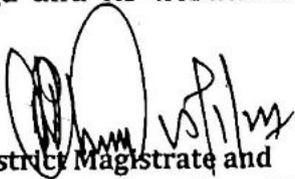
Sub:- Original Application No.200/2014/Principal Bench
(M.C. Hehata -Vs- Union of India & Ors).

Ref: Memo of the Director, IESWM & Principal Secretary, to the
Government of W.B. Deptt. Environment vide no. 45/EN/3C-34/2018
Dated 09.01.2024.

Sir,

In connection with the subject, this is to inform you that as per reports received from all the Block Land & Land Reforms Officers under this district there in no case registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries in the district Nadia.

Thanking you.


Additional District Magistrate and
District Land and Land Reforms Officer, Nadia.

Received
29/1/24
A. C. S. Addl. District Magistrate
(General), Nadia.
Krishnagar-741101
Nadia, W.B.